Sl. No.	Name
20.	Smt. Manju Bala
21.	Shri Vivek Gupta
22.	Smt. Divesh Kumari
23.	Shri Harish Kumar
24.	Shri Prateek Gupta

Supplying of faulty medical equipments for NRHM scheme

- 920. SHRIMATI SASIKALA PUSHPA: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:
- (a) whether it has come to the notice of Government that medical equipments provided by Government under NRHM Scheme are mostly faulty and dysfunctional;
- (b) if so, the details thereof, including the complaints received from the States in this regard;
 - (c) the action taken by Government to prevent such faulty supplies; and
 - (d) the action taken against the culprits?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI JAGAT PRAKASH NADDA): (a) Public health is a State subject. Under the National Health Mission, financial support is provided to States/UTs for strengthening their healthcare system including for medical equipment based on the requirements posed by the States/UTs in their Programme Implementation Plans. Medical equipment are largely procured by the States/UTs only under the National Rural Health Mission.

- (b) No complaints have been received about faulty and dysfunctional equipment that have been supported under NRHM flexipool.
 - (c) and (d) do not arise in view of (b) above.

Inadequate facilities for swine flu treatment in Delhi

- 921. SHRIMATI NAZNIN FARUQUE : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:
- (a) whether it is fact that there are no adequate facilities for the swine flu infected patients in the country, especially in Delhi;